

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.202/00505/2018**  
**(in OA 202/00941/2016)**

Jabalpur, this Wednesday, the 16<sup>th</sup> day of May, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Comptroller and Auditor General of India,  
New Delhi
2. The Accountant General (G & SSA),  
M.P. Audit Bhawan, Jhansi Road,  
Gwalior-474001 (M.P.)                   **-Applicants (respondents in O.A.)**

(By Advocate –**Shri P.Shankaran Nair**)

**V e r s u s**

Shri Mahesh Rajak,  
S/o Late Mohanlal, R/o Type-2/360,  
Shastri Nagar, Thatipur-474011,M.P.                   **-Respondents**

(By Advocate –**Shri Vijay Tripathi**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

This Misc. Application No. 202/00505/2016 has been filed by the applicants (respondents in O.A.) for extension of two months' time for complying the order passed by this Tribunal in O.A. No. 202/00941/2016 dated 05.03.2018.

2. In view of the submissions made in Para 3 & 4 of the Misc. Application, we allow the Misc. Application. The time for execution is extended by another two months.

3. Accordingly, the Misc. Application No. 202/00505/2018 is disposed of.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**